Name of the corporate debtor: Spaze Towers Private Limited (In CIRP)

Date of commencement of CIRP: 21.10.2024

List of creditors as on: 30-09-2025 (claim received till 30-09-2025)

List of operational creditors (Government Dues)

(Issued on 22-11-2025)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | Amount | Amount | Amount of claim | Amount of claim | Remarks, if any |
|---------|--|---------------------------|-------------------------|--------------------------------|------------------|--------------------------------------|------------------------------|-----------------------------------|----------------------------|--|-----------------------|--------------------|-----------------|
| | | Date of receipt | Amount claimed (INR) | Amount of claim admitted (INR) | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | of contingen t claim | of any mutual dues, that may be setoff | not admitted (INR) | under verification | |
| 1 | Director Town And Country Planning (DTCP) | 11-06-2025 | 33,34,25,000 | 33,34,25,000 | Operational debt | Nil | No | 0.000% | Nil | Nil | 0 | - | |
| | DY EXCISE & TAXATION COMMISSIONER GURUGRAM (SOUTH) | 23-07-2025 | 10,67,08,167 | 10,67,08,167 | Operational debt | Nil | No | 0.000% | Nil | Nil | 0 | | |
| 3 | ASSISTANT COMMISIONER CGST | 04-08-2025 | 1,94,11,000 | 1,94,11,000 | Operational debt | Nil | No | 0.000% | Nil | Nil | 0 | | |
| | | TOTAL | 45,95,44,167 | 45,95,44,167 | | | | | | | - | - | |

Note:

- 1 Aforesaid claims collated in a swift manner by the IRP/RP, to meet out statutory timelines as mentioned in the code and related regulations.
- 2 IRP/RP reserves the right to revise the amount admitted in terms of Regulations 14(2) of the CIRP Regulations, 2016.